

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-502
(IB)-891(PB)/2022

IN THE MATTER OF:

A And R Enterprise Private Limited

....Applicant

Vs.

TGB Realcon Private Limited

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 12.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the Financial Creditor is present and submitted that they will file Vakalatnama within a period of one week. In view of this, list the matter on **06.10.2023**.

Sd/-

**(RAHUL BHATNAGAR)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**